

1	2	3	4	5
Himachal Pradesh	23.5	11.7	7.5	11.5
Jammu & Kashmir	32.9	27.5	0	0
Karnataka	54.1	36.6	59.9	45.2
Kerala	43.9	42.2	36.1	51.7
Madhya Pradesh	59.3	45.8	67.1	34.0
Maharashtra	55.9	44.8	58.7	41.3
Orissa	54.9	40.3	68.9	52.8
Punjab	21.8	33.0	15.4	47.1
Rajasthan	44.9	33.7	63.7	48.1
Tamil Nadu	59.4	54.5	50.9	51.1
Uttar Pradesh	57.3	46.3	45.8	24.3
West Bengal	52.0	41.3	58.6	33.1
All India	53.1	40.4	58.4	39.9

#### LPTs in Sindhudurg and Ratnagiri

2818. SHRI SUDHIR SAWANT : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether LPTs in Sindhudurg and Ratnagiri districts of Maharashtra are proposed to be Commissioned soon;

(b) if so, the details thereof;

(c) the steps taken by the Government to improve Kankavli transmission range; and

(d) the time by which AIR Station at Sindhudurg district is likely to start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED) : (a) Yes, Sir.

(b) At present, a Very Low Power Transmitter (VLPT) at Malwan in Sindhudurg district and two LPTs at Deorukh and Rajapur and VLPT at Khed in Ratnagiri district in the State of Maharashtra are under implementation and expected to be ready for commissioning in phases, in the current financial year and in 1996-97.

(c) There is no approved scheme, at present, to upgrade the power of the existing LPT at Kankavli.

(d) The Local Radio Station of AIR Malwan in Sindhudurg districts of Maharashtra is expected to be made ready in three years.

#### Inclusion of OBCs in SCs List

2819. SHRI RAM NIHOR RAI : Will the Minister of WELFARE be pleased to state :

(a) the details of Other Backward Classes included in the Scheduled Castes list during the last three years alongwith their total population;

(b) whether the Government propose to increase the SCs/STs percentage of quota in light of the insertion of other new castes; and

(c) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) During last three years no Other Backward Class has been included in the list of Scheduled Castes.

(b) and (c). At present there is no proposal to increase the percentage of quota for Scheduled Castes and Scheduled Tribes.

#### Houses for Handloom Weavers

2820. DR. SHRIMATI K.S. SOUNDARAM : Will the Minister of WELFARE be pleased to state :

(a) whether the National Commission for Minorities has decided to build houses for handloom weavers in Tamil Nadu;

(b) if so, the number of labourers likely to be benefited by this scheme;

(c) whether Housing Urban Development Corporation has been consulted in this regard;

(d) if so, the suggestions given by the above Corporation; and

(e) the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI ASLAM SHER KHAN) : (a) No, Sir.

(b) to (e). Does not arise.

#### Reclamation Work

2821. SHRI HARADHAN ROY : Will the Minister of COAL be pleased to state :

(a) whether instructions have been sent to the Eastern Coalfields Limited by the Coal India Limited for the reclamation of Open Cast Projects (OCPs) namely-Bonjemehari, Ghanashyam, Purusottampur and Ratibati under Eastern Coalfields Limited in the West Bengal;

(b) if so, whether the reclamation work has been started;

(c) if so, the progress made in this regard so far;

(d) if not, the reasons therefor; and

(e) the time by which the reclamation work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI JAGDISH TYTLER) : (a) and (b). Yes, Sir.

(c) to (e). In Bonjemehari, Ghanashyam, Purushottampur and Ratibati OCPs the total area physically and biologically reclaimed is 191.73 ha.